

THE HIGH COURT OF MEGHALAYA SHILLONG


No. HCM.II/105/202/Estt.

Dated: Shillong, September 2021.

NOTIFICATION

The Hon'ble High Court of Meghalaya is pleased to designate the Court of Shri Don Kitbor Koshy Mihsill, MJS, Judicial Magistrate First Class, East Khasi Hills District, Shillong as Virtual Court for traffic eChallan cases in the State of Meghalaya with immediate effect until further order(s).

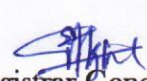
By Order,


Registrar General

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Memo No HCM.II/105/202/Estt. -A
Copy to:

Dated: Shillong, 6th Oct September 2021.

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya for his Lordship's kind information.
2. PS to Hon'ble Mr. Justice Ranjit V. More, Judge, High Court of Meghalaya for his Lordship's kind information
3. PS to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya for his Lordship's kind information.
4. PS to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya for his Lordship's kind information.
5. The Registrar (Judicial Service), High Court of Meghalaya.
6. The Commissioner and Secretary to the Government of Meghalaya, Law Department for information and necessary action.
7. All the District & Sessions Judges, Meghalaya for kind information and necessary action.
8. The Joint Registrar (Listing), High Court of Meghalaya for kind information.
9. Central Project Coordinator, High Court of Meghalaya for kind information and necessary action.
10. Shri. Don Kitbor Koshy Mihsil, Judicial Magistrate First Class, O/o District & Sessions Judge, Shillong for kind information and necessary action.
11. Superintendent of Police, Shillong/Jowai/Nongpoh/Nongstoin/Mawkyrwat/Khliehriat/Tura/Williamnangar/Ampati/Baghmara/Resubelbara
12. The Systems Analyst, High Court of Meghalaya for uploading the same in the official website of the High Court of Meghalaya
13. Notice board
14. Office copy.


Registrar General